## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 438/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Ishrani Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME DESIGNATION

SIGNATURE

Makes h st. Chandarihir

COMMON ORDER

CSP 436/230-232/NCLT/MB/MAH/2017

CSP 437/230-232/NCLT/MB/MAH/2017

CSP 438/230-232/NCLT/MB/MAH/2017 CSP 439/230-232/NCLT/MB/MAH/2017

CSP 440/230-232/NCLT/MB/MAH/2017

CSP 441/230-232/NCLT/MB/MAH/2017

- 1. In all these cases, the publication in the newspaper to be made on or before 15.01.2018.
- Thereafter the matter to be listed for 02.02.2018.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 15.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)